GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO.105
TO BE ANSWERED ON 2ND FEBRUARY, 2021

SELECTION AND PROCUREMENT OF COVID-19 VACCINES

105 SMT. PHULO DEVI NETAM:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) the criteria adopted by Government to select and procure COVID-19 vaccines;

(b) the total quantum of vaccines that have been already procured and the total cost of procurement; and

(c) the total quantum of vaccines for which pre-procurement agreements have been entered into?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)

(a): The COVID-19 vaccines that have been granted permission for restricted use in emergency situation by the Drug Controller General of India [DCG(I)] have been selected and procured for COVID-19 vaccination drive in the country.

(b): A total of 165 lakh doses of COVID-19 vaccine have been procured of which 110 lakh doses are of Covishield vaccine manufactured by M/s Serum Institute of India and 55 lakh doses are of Covaxin vaccine manufactured by M/s Bharat Biotech International Limited. The total cost of procurement of above mentioned doses of vaccines is INR 350.25 crore (all inclusive).

(c): No Pre-procurement agreements have been entered into.